

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201
C.P. (IB)/110(AHM)2024

Proceedings under Section 7 IBC

IN THE MATTER OF:

Lavesh Finance Limited
V/s
Mabi Alluplast Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 19/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Amey Hadwale, Adv. a.w Ms. Aashka Gopani, Adv.
& Ms. Geeta Lundwani, Adv.
For the Respondent :

ORDER

Heard Ld. Counsel for the applicant. Ld. Counsel for the applicant has not submitted bank statement through which loan has been disbursed. He is directed to file bank statement within one-week.

List for further consideration on 07.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)